

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00620/2018

Friday, this the 12th day of April 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

N. Vijayan, aged 64 years, S/o. Neelambaran,
Retired Senior Trackman, Mavelikkara,
Trivandrum Division, Southern Railway,
Residing at Sachu Bhavan, Neelaswaram PO,
Pathanamthitta.

..... **Applicant**

(By Advocate M/s. Varkey & Martin)

V e r s u s

1. Union of India, represented by the General Manager,
Southern Railway, Park Town, Chennai – 600 003.
2. Senior Divisional Personnel Officer, Southern Railway,
Trivandrum Division, Trivandrum-14.
3. The Divisional Railway Manager, Southern Railway,
Trivandrum Division, Trivandrum-14.
4. The Divisional Financial Manager, Southern Railway,
Trivandrum Division, Trivandrum – 14. **Respondents**

(By Advocate – Mr. V.A. Shaji)

This Original Application having been heard on 12.4.2019, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

An affidavit has been filed by respondent no.2 enclosing a copy of the Memorandum dated 25.3.2019 granting 3rd MACP to the applicant. We are of the view that the Original Application can be disposed of at this point by

.2.

directing the respondents to disburse arrears due to the applicant as per Annexure R-1 order within 60 days from the date of receipt of a copy of this order.

2. The Original Application is disposed of as above. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

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(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

List of Annexures

- Annexure A1 - True copy of the office order No. AEN/QLN/152 dated 11.8.1986.
- Annexure A2 - True copy of the service certificate of the applicant.
- Annexure A3 - True copy of the representation submitted to the 2nd respondent.
- Annexure A4 - True copy of the letter bearing No. P500/TVC/Pension dated 13.7.2017.
- Annexure A5 - True copy of the letter bearing No. V/P.500/Midterm PA 2017/46/MK dated 13.7.2017.
- Annexure R1 - True copy of the office order No. 32/2019/WP dated 25.3.2019.

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